of course, the treatment is free o charge.

DR. P. C. MITRA: But I personally know of a case where I went with a patient to Chittaranjan, but he could not be admitted because he had no funds.

RAJKUMARI AMRIT KAUR: But the Chittaranjan Hospital is not under me, it is a private institution.

مولانا ایم - فاروقی : کیا آنریبل منستر صلحبه یه طلاع دینے کی تکلیف گواره فرمائیں کی که ریڈیم تریٹمنٹ میں کتلے مریض سنه ۱۹۹۳–۵۲ میں آئے اور کتائے اچھے ہوئے ?

[मॉलाना एम० फारुकी: क्या आनरेषिल मिनिस्टर साहिना यह इत्तिला दंने की तकलीफ गवारा फरमायेंगी कि रीडियम ट्रीटमेंट में कितने मरीज सन् ९६४२-४४ में आए और कितने अच्छें हुए ?]

राजक,मारी अमृत कार : आज मेर पास इस बक्त ये फिगर्स नहीं हैं। यह कहना कि कितने अच्छे हुए हैं असम्भव हैं क्योंकि कैंसर एंसी बीमारी हैं जिस पर अगर आज आपरेशन हो तो १४-२० साल के बाद वह बीमारी फिर हमला कर सकती हैं।

مولانا ایم- فاروقی: کها آنریمل منستر اس پر توجه فرمائیں کی که یو- پی- بہت برا صوبه هے جہاں پر کیلسر کے ریڈیم تریٹملت کے اگے صوف آکرا میں ایک هسپتال هے باقی کسی جگہہ نہیں هے جس سبب سے کافی مریضوں کو دفت هوتی هے ?

† मिस्ताना एम० कारुकी: क्या आनरीबल मिनिस्टर इस पर तवज्जों फरमायोंगी कि यु० पी० बहुत बड़ा स्वा हैं जहां पर क^रसर के रीडियम ट्रीटमेंट के लिये सिर्फ आगरा में एक हाँस्पिटल हैं, बाकी किसी जगह नहीं हैं, जिस सबब से काफी मरीजों को दिक्कत पेश होती हैं ?]

राजकुमारी अमृत काँरः य्० पी० स्टंटका काम हैं कि वह अपने प्रान्त में हाँस्पिटल बनावे । लीकन में आपसे कहती हूं कि लखनऊ में भी किंग जाँर्ज मेमोरियल में केंसर का इलाज होता हैं।

مولانا ایم- فاروقی : جو ستیقملت دیا هوا هے اس میں کیلسر کا علاج تو نہیں ہے ۔ تیب ایکسرے لکھا ہے ۔

ृं [मॉलाना एम० फारुकी : बो स्टंटमॅट दिया हुआ हैं उसमें केंसर का इलाब तो नहीं हैं,डीप एक्सर लिखा हैं ।]

राजक,मारी अमृत काँर: वह डीप एक्सर ही तो इलाज का एक भारी साधन हैं।

INSPECTION OF LILABARI AIRFIELD (ASSAM)

*259. SHRIMATI BEDAVATI BURA-GOHAIN: Will the Minister for COM-MUNICATIONS be pleased to state:

- (a) whether Government deputed any official of the Civil Aviation De partment to inspect the Lilabari Air field in North Lakhimpur, Assam;
- .(b) if so, whether he has submitted any report; and
- (c) whether Government propose to take any measures to improve the airfield; and if so, in what directions?

THE DEPUTY MINISTER FOR COM-MUNICATIONS (SHRI RAJ BAHADUR): (a) No, Sir.

- (b) Does not arise.
- (c) Yes. It is proposed to construct a pucca runway, taxi-track, apron and 28 different types of residential quarters for Civil Aviation staff at the Lilabari Aerodrome at an estimated cost of Rs. 6-26 lakhs.

SHRIMATI BEDAVATI BUR A -GOHAIN: May I know when the work will be completed?

SHRI RAJ BAHADUR: We will try to complete it as soon as possible.

CULTIVABLE WASTE LANDS IN ASSAM

- *260. SHRIMATI BEDAVATI BURA-GOHAIN: Will the Minister for FOOD AND AGRICULTURE be pleased to state:
- (a) the area of cultivable waste land in the State of Assam;
- (b) whether Government of Assam have applied to the Government of India for any grant for the purpose of reclamation of waste land; and
- (c) if so, the amount of grant asked for and the amount sanctioned, if any?

THE MINISTER FOR AGRICULTURE (DR. P. 9. DESHMUKH): (a) The Government of Assam have intimated that there are 2,75,000 acres of cultivable waste lands in the seven plain Districts of the State.

(b) and (c). The State Government made a request some time back for a grant of Rs. 17 lakhs. The amount sanctioned by the Government of India is Rs. 11J lakhs.

MEMORANDUM BY THE ANDHRA RASHTRA MICA WORKERS' UNION

- *242. SHRIMATI PARVATHI KRISHNAN <ON BEHALF OF SHRI J. V. K. VAL-LABHARAO): Will the Minister for LABOUR be pleased to state:
- (a) whether any memorandum has been received from the Andhra Rashtra Mica Workers' Union;
- (b) if so, what demands have been made in that memorandum; and
- (c) whether Government have conceded these demands?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a) Yes.

(b) and (c). A statement is placed on the Table of the House. [See Appemiix VIII, Annexure No. 62.]

REVISION OF WAGES OF TEA GARDBII WORKERS OF TRIPURA

•'246. SHRI o. N. MAZUMDAR (ON BEHALF OF SHRI N. C. SEKHAR): Will the Minister for LABOUR be pleased to state what steps Government have taken for the revision of the minimum rates of wages of tea garden workers of Tripura?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): The Government of Tripura have set up an advisory committee under section 6 of the Minimum Wages Act.

SHRI S. N. MAZUMDAR: May I know, whether the labour organisations there are also represented on this advisory committee?

SHRI ABID ALI: Yes, there were representatives of the workers there.

SHRI S. N. MAZUMDAR: Did the hon. Minister say they "were there" or they "are there"?

SHRI ABID ALI: Another committee has been set up or is going to be set up and the workers' representatives will be there. Also the committee which fixed the wages which are prevalent at present had representatives of the workers.

SHRI S. N. MAZUMDAR: Am I to take it then that there has been a re-constitution of the committee? Or is it that this committee is meeting simply for a revision of the wages which were fixed previously?

SHRI ABID ALI: The rates which are prevalent at present are to be revised again and, therefore, a committee either has already been set up or would be set up soon.

SHRI S. N. MAZUMDAR: But I want definite information.

(No reply.)